

C.A.No. 1248 OF 2004
ITEM No.3

Court No. 3

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.9 In Civil Appeal No.1248/2004

T.G. KRISHNAMURTHY

Appellant (s)

VERSUS

IDBI & ORS.

Respondent (s)

(With Appln(s). for extension of time)

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (VACATION BENCH)
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr.Vijay Bahuguna,Sr.Adv.
Mr.Sakal Bhagora,Adv.
Mr.Manzoor Ali Khan,Adv.
Mr.Rohit Pandey,Adv.
Mr.BS Billowria,Adv .
Mr. Dinesh Kumar Garg,Adv.

For Respondent (s) Mr.A.Mariarputham,Adv.for
M/s Arputham,Aruna & Co.
Mr. R.C. Kaushik,Adv.

Mr.Sumant Batra,Adv.
Ms.Tina Anand,Adv.
Ms.Shobha,Adv.

Mr.T.Harish Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

The application for extension of time is rejected.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER